

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.03.2022

ORDER NO. 58 of 2022


Hon'ble President is pleased to partially modify the roster order no. 17 of 2022 for **CESTAT, New Delhi** on **25.03.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 25.03.2022 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion in ST/50007/2016 M/s Mahanagar Telephone Nigam Ltd. vs. CCE&ST, LTU, Delhi.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar.

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.03.2022

ORDER NO. 59 of 2022

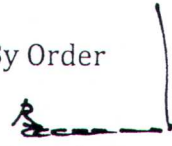
Hon'ble President is pleased to partially modify the roster order no. 173 of 2021 for **CESTAT, Chandigarh** on **01.04.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 01.04.2022 at 2:30 P.M.	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion in Appeal No. C/60758- 60759/2019. Rajvinder Singh Bath & Gursam International vs. C.C, Ludhiana.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar